

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 25 of 2014

Dated : 18th December, 2014

M/s SESA Sterlite Ltd. Appellant(s)

Versus

OERC & Anr. Respondent(s)

APPEAL No. 179 of 2014

GRIDCO Ltd. Appellant(s)

Versus

M/s SESA Sterlite Ltd. & Anr. Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **29.01.2015.**

COURT MASTER